



অসম

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The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰান্ত-কৰ্তৃত্ব দ্বাৰা প্ৰকাশিত

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1900 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 12th March 1978

No.LGL.80/79/2.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT II OF 1979

(Received the assent of the Governor on 10th
March, 1979)

THE ASSAM APPROPRIATION (NO. I) ACT, 1979

An

Act

*to provide for the withdrawal of certain further sums
from and out of the Consolidated Fund of the
State of Assam to the Service of the year
ending on the thirty-first day of
March, 1979.*

It is hereby enacted in the Thirtieth Year of the
Republic of India as follows:—

Short title. 1. This Act may be called the Assam
Appropriation (No. I) Act, 1979.

Withdrawal of
Rs. 36,71,15,214
from and out of the
Consolidated Fund
of the State of
Assam for the
Financial year
1978-79.

2. From and out of the Consolidated Fund
of the State of Assam, there may be paid and
applied sums not exceeding those specified in
column (3) of the Schedule amounting in the
aggregate to the sum of Rupees thirty-six crores
seventy-one lakhs fifteen thousand two hundred
and fourteen towards defraying the several
charges which will come in course of payment
during the year ending on the thirty-first day of
March, 1979 in respect of the services specified in
column (2) of the Schedule.

Appropriation. 3. The sums, authorised to be paid and
applied from and out of the Consolidated Fund
of the State of Assam by this Act, shall be
appropriated for the services and purposes ex-
pressed in the Schedule in relation to the year
ending on the thirty-first day of March, 1979.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Conso- lidated Fund Rs.	Total Rs.
1	211—State Legislature } 259—Public Works (II) }	Revenue 1,40,000	..	1,40,000
4	214—Administration of Justice	Revenue 9,27,374	..	9,27,374
7	229—Land Revenue } 304—Other General Economic } Services. } III—Land Ceiling }	Revenue 5,00,000	...	5,00,000
	504—Capital Outlay on other General Economic Services.	Capital
10	239—State Excise } 283—Housing—C—Government } Residential Buildings (II) }	Revenue 1,70,500	..	1,70,500
	249—Interest payment	Revenue ..	51,214	51,214
19	255—Police	Revenue 3,32,01,349	...	3,32,01,349
23	259—Public Works (I) } 277—Education (III) } 280—Medical (II) } 282—Public Health, Sanitation } and Water Supply—A—Public } Health and Sanitation (II) }	Revenue 2,34,500	11,212	2,45,712
	459—Capital Outlay on Public Works.			
	477—Capital Outlay on Educa- tion, Art and Culture.			
	480—Capital Outlay on Medical			
	481—Capital Outlay on Family Welfare.			
	482—Capital Outlay on Public Health, Sanitation and Water Supply.	Capital 3,62,28,700	6,84,382	3,69,13,082
	488—Capital Outlay on Social Security and Welfare—E— Other Social Security and Welfare Programme.			
	495—Capital Outlay on Other Social and Community Services.			
	510—Capital Outlay on Animal Husbandry.			
	544—Capital Outlay on Other Transport and Communica- tion Services.			

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
25	265—Other Administrative Services- I—Vigilance.	Revenue 1,41,960	..	1,41,960
28	265—Other Administrative Services —VI—Guest House.	Revenue 3,36,239	..	3,36,239
29	265—Other Administrative Services —VII—Training.	Revenue 1,22,038	..	1,22,038
30	265—Other Administrative Services —VIII—Other Expenditure, Lotteries, etc.	Revenue 42,000	..	42,000
32	267—Aid Materials	Revenue 1,36,44,000	..	1,36,44,000
34	277—Education—I	Revenue 7,59,47,620	..	7,59,47,620
	677—Loans for Education, Art and Culture.	Capital
35	278—Art and Culture (I)	Revenue 3,88,300	..	3,88,300
37	280—Medical (I)]			
	281—Family Welfare]			
	282—Public Health, Sanitation and Water Supply—(I)—A—Public Health and Sanitation			
	282—Public Health, Sanitation and Water Supply—B—Sewerage and Water Supply (I) Health Department.	Revenue 2,92,64,000	..	2,92,64,000
	277—Education—F—Technical Education (II).			
	682—Loans for Public Health, Sani- tation and Water Supply (I).	Capital

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.
39	283—Housing (I)—A—General .. Revenue	13,80,000	..	13,80,000
	683—Loans for Housing ... Capital
40	283—Housing—C—Government Residential Buildings (III). Revenue
	483—Capital Outlay on Housing— A—Government Residential Buildings (I). } Capital	2,00,51,000		2,00,51,000
	498—Capital Outlay on Co-operation (II). }			
42	283—Housing—G—Government Residential Buildings (V). ... Revenue	1,95,000	..	1,95,000
	483—Capital Outlay on Housing .. —A—Government Residential Buildings (III). Capital
44	284—Urban Development ... Revenue	6,71,300	..	6,71,300
	684—Loans for Urban Development. .. Capital	10,00,000	..	10,00,000
46	287—Labour and Employment ... Revenue	3,67,000	...	3,67,000
49	288—Social Security and Welfare— —C—Welfare of Scheduled Castes/ Scheduled Tribes and Other Backward Classes (III). Revenue	1,25,62,200	...	1,25,62,200
50	288—Social Security and Welfare— —D—Social Welfare (P & D/ T. A. & WBC)—IV. Revenue	4,67,000	..	4,67,000
	688—Loans for Social Security and Welfare (II). Capital	7,50,000	..	7,50,000
52	288—Social Security and Welfare— —E—Other Social Security Programme (VI). Revenue	6,30,000	...	6,30,000
55	296—Secretariat Economic Services (II). Revenue	1,76,000	..	1,76,000

SCHEDULE—Contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolida- ted Fund	Total	
		Rs.	Rs.	Rs.	
56	298—Co-operation	Revenue	4,70,000	...	4,70,000
	498—Capital Outlay on Co-operation (I).	} Capital	64,50,000		64,50,000
	698—Loans to Co-operative Societies.				
57	299—Special and Backward Areas —C—North Eastern Areas.	Revenue	20,91,000	...	20,91,000
	499—Capital Outlay on Special and Backward Areas—C—North Eastern Areas.	} Capital
	699—Loans for Special and Backward Areas—C—North Eastern Areas.				
59	304—Other General Economic Services—II—Weights and Measures.	Revenue	2,25,000	..	2,25,000
60	304—Other General Economic Services—IV—Other expenditure.	Revenue	13,110	...	13,110
61	305—Agriculture	} Revenue	4,00,000	259	4,00,259
	308—Area Development (I)				
	505—Capital Outlay on Agriculture	} Capital
	705—Loans for Agriculture				
62	306—Minor Irrigation	} Revenue	72,00,000	..	72,00,000
	308—Area Development (II)				
	333—Irrigation, Navigation, Drainage and Flood Control Projects—B—Irrigation Projects (Non-Commercial).	} Capital	...	2,493	2,493
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I).				
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects—B—Irrigation (Non-Commercial).				

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding				
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.		
63	307—Soil Conservation	Revenue	15,05,600	..	15,05,600	
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (II).	Capital	
64	310—Animal Husbandry	Revenue	26,85,450	..	26,85,450	
	710—Loans for Animal Husbandry	Capital	
67	313—Forest	Revenue	72,94,500	..	72,94,500	
68	314—Community Development	Revenue	20,00,000	..	20,00,000	
69	320—Industries—A—General..	Revenue	
	520—Capital Outlay on Industrial Research and Development.	}				
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.					
	526—Capital Outlay on Consumer Industries.					
	530—Investment in Industrial Financial Corporation.					
	720—Loans for Industrial Research & Development.					
	722—Loans for Machinery Engineering Industries.					
	723—Loans for Petroleum, Chemical and Fertilizer Industries.					
	725—Loans for Telecommunications and Electronic Industries.					
	726—Loans for Consumer Industries.					
	727—Loans for Village and Small Industries (I).					
	728—Loans for Village and Small Industries (I).					
70	321—Village and Small Industries (I)—Sericulture and Weaving Industries.	Revenue	7,14,665	..	7,14,665	
	521—Capital Outlay on Village and Small Industries (I).	}	Capital	15,25,000	..	15,25,000
	721—Loans for Village and Small Industries (I).					

SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
71	321—Village and Small Industries—(II)—Cottage Industries.	Revenue 22,00,000	..	22,00,000
	521—Capital Outlay on Village and Small Industries (II).	} Capital
	721—Loans for Village and Small Industries.			
73	333—Irrigation, Navigation, Drainage and Flood Control Project—G-Flood Control and Anti-Sea Erosion Project.	Revenue 20,00,000	..	20,00,000
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project—G-Flood Control and Anti-Sea Erosion Project.	Capital 4,00,00,000	6,446	4,00,06,446
74	337—Roads and Bridges ..	Revenue 30,00,000	3,410	30,03,410
	537—Capital Outlay on Roads and Bridges.	Capital 3,81,00,000	..	3,81,00,000
75	339—Tourism	Revenue 3,23,000	..	3,23,000
78	766—Loans to Government Servants.	Capital 1,10,00,000	..	1,10,00,000
79	767—Miscellaneous Loans ...	Capital 3,00,000	..	3,00,000
TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.		36,63,35,405	7,79,809	36,71,15,214

U. TAHBILDAR,
Secretary to the Govt. of Assam,
Legislative Department.